

[Print](#)**Defective Case Register from 2026-03-05 to 2026-03-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/8741/2026	SPARSH BHARGAVA	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 150 152 and 153 not neat.Serial no-5 affidavit in the I.A not correctly mentioned.
2	D-WP(C)/9152/2026	SUBHADUTTA ROUTRAY	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not mentioned in IA affidavit
3	D-WA/9077/2026	MANOJA KUMAR KHUNTIA	2026-03-05	i) Anx-1 wrongly mention in para no. 3. ii) Legible copy of page no. 26 28 are to be filed.
4	D-WP(C)/8763/2026	HRUDANANDA MOHAPATRA	2026-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 to 23 not neat.
5	D-BLAPL/6556/2026	LAMBODOR ACHARI	2026-03-05	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Paragraphs not properly mentioned in petition as well as declaration of the affidavit.
6	D-CRLMC/35963/2025	TUKUNA KUMAR MISHRA	2026-03-05	30-OTHER DEFECT (IF ANY) 1.Fathers name of the Deponent not correctly furnished in both Affidavit.
7	D-MACA/2883/2026	GOKULANANDA SAHU	2026-03-05	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Court Fee Rs.2,410/ payable, not paid. Proper amount not furnished in prayer.
8	D-CRLMP/6454/2026	TAPAS KUMAR DWIBEDI	2026-03-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
9	D-CRLMP/6382/2026	JAYADEBA BEHERA	2026-03-05	30-OTHER DEFECT (IF ANY) 1.PAGE NO.8 NOT LEGIBLE 2.IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY ANOTHER
10	D-BLAPL/6482/2026	SUSHANTA KUMAR DAS	2026-03-05	14-NOT PROPERLY INDEXED.
11	D-CRLMC/6444/2026	SIDDHARTH PRASAD MISHRA	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Certified copy of annex-1 not filed.
12	D-CONTC/8030/2026	SUSHREE SANGITA PASAYAT	2026-03-05	30-OTHER DEFECT (IF ANY) PAGE NO.19 NOT LEGIBLE
13	D-CRLMC/6470/2026	SAHASRANSU SOURAV	2026-03-05	30-OTHER DEFECT (IF ANY)

				1. Paragraph no. not correctly furnished in the petition.2.Year of F.I.R not furnished in Synopsis and petition.
14	D-CRLMC/6471/2026	AMIT KUMAR SAHU	2026-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 and 10 not neat and legible.
15	D-BLAPL/6498/2026	KULDEEP MOHANTY	2026-03-05	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/- not affixed in V.nama.
16	D-CRLMC/6509/2026	SAROJ KUMAR PADHI	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.
17	D-BLAPL/6528/2026	SK. ZAFARULLA	2026-03-05	30-OTHER DEFECT (IF ANY) Petition not paginated.
18	D-BLAPL/6480/2026	SHYAM MANOHAR	2026-03-05	30-OTHER DEFECT (IF ANY) 1.Wrongly mentioned Annexure-3 instead of Annexure-4(Sl. no.7) in Index. 2.Reference certificate not properly mentioned.
19	D-BLAPL/6530/2026	BIBHUTI BHUSAN SWAIN	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-BLAPL/6521/2026	AMITAV TRIPATHY	2026-03-05	30-OTHER DEFECT (IF ANY) Annexure-3 wrongly reflected instead of Annexure-4 at page-52.
21	D-WP(C)/8502/2026	JAGADIP SAHOO	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Annexure-1 as mentioned in the Index not furnished in the Averments of the Writ petition
22	D-WP(C)/8826/2026	GANESH PRASAD SAMAL	2026-03-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1.As per index, page no.19 not filed. 2. Welfare fee of Rs.50/- not paid in V>Nama.
23	D-CRLMC/6615/2026	BIBHU PRASAD MOHANTY	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Year of P.S.Case in cause title does not tally with prayer of the petition.
24	D-BLAPL/6499/2026	BITAS KUMAR SWAIN	2026-03-05	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) 1.District name wrongly mentioned Dhenkanal at Synopsis and Para-2 of the petition. 2.Page No. 10 not legible.
25	D-CRLMC/6537/2026	PRATIK NAYAK	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY)

				1. Paragraph no. not furnished in declaration in the petition and I.A..2. Year of F.I.R under Annexure-1 does not tally with para-2 of the petition and prayer of the I.A.
26	D-BLAPL/6545/2026	PABITRA KUMAR NAYAK	2026-03-05	14-NOT PROPERLY INDEXED.
27	D-CRLMC/6560/2026	PRADIPTA KUMAR JENA	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Annexure-2 marked a twice in the petition.
28	D-BLAPL/6479/2026	SHYAM MANOHAR	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Wrongly mentioned Annexure-3 instead of Annexure-4(Sl. No.-7) in Index. 2.Reference certificate not properly furnished.
29	D-WP(C)/8830/2026	MANORANJAN MUDULI	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Index
30	D-ABLAPL/6474/2026	SANJEEB KUMAR JENA	2026-03-05	1. Annex.1 not mentioned in the petition and not mentioned in page no.6 .2. As per index, annex.1 not properly arranged
31	D-CRLMC/6549/2026	LAMBODAR ACHARI	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Annexure-2 marked a twice in the petition.2.Name of father of the deponent in affidavit(item no.2) does not tally with cause title.
32	D-CRLREV/6511/2026	PRAMOD KUMAR ROUT	2026-03-05	Put up SR after filing c.copy Annex-1
33	D-WP(C)/8823/2026	SATYABRATA DASH	2026-03-05	List of published on 8-6-2018 under annex. no. not mentioned in the prayer
34	D-WP(C)/9102/2026	PABITRA KUMAR NAYAK	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Occupation not correctly furnished in Affidavit
35	D-WP(C)/9050/2026	ACHYUTANANDA PATTANAIK	2026-03-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-MACA/9014/2026	KAPILA CHARAN NAYAK	2026-03-05	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Period of Delay 64 days. Court Fee of Rs. 1,417/ payable , not paid
37	D-WP(C)/8811/2026	RUPESH KUMAR KANUNGO	2026-03-05	1. Annex.1 7 6 not properly mentioned in date chart.2. Dist. not mentioned in the address of op. no.1.3. page nos. 36 and 39 partially neat.
38	D-CRLMC/6534/2026	JUGALA KISHORE PANDA	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)

				1. C.Copy of impugned order dated 24.04.2018 under Annexure-2 to be filed.2. As per impugned order under Annexure-2, the name of the Lower court does not tally with Synopsis and petition.3. Subject code incorrectly furnished in Index.
39	D-WP(C)/8516/2026	NISHIKANTA MOHAPATRA	2026-03-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 30-OTHER DEFECT (IF ANY) 1. Fathers name of the petitioner 1 to 4 not furnished in case title of the Writ petition 2. Annexure- 2 not page marked. 3. In affidavit, Occupation of the deponent not furnished. 4.Page no 11 not page marked and also not legible 5. In cause title it is mentioned WPC where as in prayer it is mentioned as WPC (PIL) 6.Good Grounds not furnished 7. Representation made by the the villages are not petitioners in the Writ petition.
40	D-WA/8957/2026	SASWAT DAS,A.G.A	2026-03-05	Being aggrieved should be Confined to one order. Put up for SR after removal of defect.
41	D-CONTC/8054/2026	ADV.	2026-03-05	PAGE NOS. 1 and 2 THE WORD PETITIONERS and VERSUS OMITTED.2.ADDRESS OF THE OPP.NO.2 IN PAGE NO.2 NOT MENTION 3. SIGNATURE OF DEPONENT and NAME NOT TALLY 4.REFERENCE CERTIFICATE NOT FURNISHED PUT UP FOR SR AFTER REMOVAL OF DEFECTS
42	D-WP(C)/8904/2026	MANAS KUMAR SWAIN	2026-03-05	30-OTHER DEFECT (IF ANY) Date of copy of Remark vide annex-5 not tally with Index.
43	D-MACA/9026/2026	RAMESH CHANDRA SAHOO 1	2026-03-05	statutory deposit not made
44	D-BLAPL/6573/2026	ABHINANDAN PRADHAN	2026-03-05	30-OTHER DEFECT (IF ANY) 1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Hologram of Rs.50/- not affixed in V.nama.
45	D-WA/9091/2026	NIRANJAN LENKA	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no. not correctly furnished in appeal memo
46	D-MACA/9032/2026	KAPILA CHARAN NAYAK	2026-03-05	Further SR after correction of present valuation.
47	D-CONTC/8430/2026	ADV.	2026-03-05	1. WP(C) case number not correctly furnished in cause title.
48	D-BLAPL/6581/2026	BASANTA KUMAR DAS	2026-03-05	14-NOT PROPERLY INDEXED.
49	D-WA/8952/2026	DEBASIS NAYAK,A.G.A	2026-03-05	Para no. wrongly mention in appeal memo.

50	D-WP(C)/7218/2026	SUDHANSU SEKHAR JENA	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of True copy of contract vide annex-5 not tally with Index. Annexures not tally with book mark and Index. Page marking not proper.
51	D-WP(C)/8505/2026	SAMEER KUMAR DAS	2026-03-05	30-OTHER DEFECT (IF ANY) In affidavit, occupation of the deponent not furnished.
52	D-WP(C)/8824/2026	DIGAMBARA MISHRA	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-CRLMP/6177/2026	DEEPANKAR PANIGRAHY	2026-03-05	1. Notary court fee Rs.3/- and Adhesive fee Rs.30/- to to be paid on affidavit.
54	D-RSA/7870/2026	KARUNAKAR GAYA	2026-03-05	C. Fee Payable be corrected.
55	D-CRLMP/5871/2026	SATYA NARAYAN MISHRA 4	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.14 Annex-2 page no.18 Annex-3 and page no. 21 annex-4 not exhibited.
56	D-CMP/9187/2026	PADMANAV CHOUDHURY	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-RVWPET/9031/2026	GANESH PRASAD SAMAL	2026-03-05	1. C. copy of impugned order not filed. 2. Put up for SR reg. calculation of limitation after filing of c. copy of impugned order.
58	D-WA/9142/2026	AMITAV TRIPATHY	2026-03-05	i) Para no. wrongly mention in declaration of appeal memo and I.A. ii) Legible copy of page no. 24 to be filed.
59	D-MATA/8980/2026	ABHIJIT DAS	2026-03-05	Period of Delay 23 days
60	D-BLAPL/6469/2026	DIBYA JYOTI SAHOO	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Reference certificate not properly furnished.
61	D-WP(C)/8883/2026	IRSHAD AHMMED	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 and 86 not neat.
62	D-MATA/9068/2026	PRAHALLADA SAHU	2026-03-05	It may be register as GUAP
63	D-RVWPET/9076/2026	UMESH CHANDRA BEHURA, A.G.A	2026-03-05	Day of delay left blank in prayer of I.A. no. 103/2026.
64	D-CONTC/7911/2026	BHABARANJAN KAR	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-BLAPL/6458/2026	ALOK KUMAR DAS	2026-03-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of the Informant mentioned in cause title and para-3 of the petition be redacted. Thereafter, put up for S.R.
66	D-EXP/8958/2026	DEEPAK KUMAR MOHAPATRA	2026-03-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Address of the Honble court not correctly furnished. ii) Reference certificate not furnished,. iii) Para no. 7 repeat in petition. iv) Day delay left blank in I.A. no. 4/2026. v) Put up for SR after disposal of no. 5/2026.
67	D-BLAPL/6468/2026	DIBYA JYOTI SAHOO	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/8507/2026	SAMEER KUMAR DAS	2026-03-05	30-OTHER DEFECT (IF ANY) 1. In prayer of the Writ petition, representation of the petitioner mentioned Annexure-8 instead of Annexure-7 2. Page no 16 not legible
69	D-WP(C)/8969/2026	ARCHANA BEHERA	2026-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Date of true copy of order vide annex-9 not tally with Index. Page marking not proper.
70	D-WP(C)/8774/2026	SUBHADUTTA ROU TRAY	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Petition not correctly addressed to Honorable Court 2. Page 32 36 and 50 not neat.
71	D-WP(C)/9368/2026	SADASIVA PATRA (1)	2026-03-05	Name of petitioner not correct as per Vnama.
72	D-WP(C)/8522/2026	AJIT KUMAR MOHANTY	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Annexure-4 not neat and legible
73	D-MACA/9231/2026	NITISH KUMAR MISHRA	2026-03-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 58 days. 2. V.Nama not properly stamped, company stamp not executed.
74	D-WP(C)/9087/2026	DR. BINODA KUMAR MISHRA	2026-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-25 not correctly mentioned in para 29. Page no.58 and 85 not neat.
75	D-WA/8778/2026	ABHISEK MOHANTY	2026-03-05	i) Anx-4 not mention in appeal memo. ii) Legible copy of page no. 37 to 39 43 44 47 to 51 60 85 88 91 93 to 95 116 to 120 are to be filed.
76	D-WP(C)/8504/2026	SAMEER KUMAR DAS	2026-03-05	30-OTHER DEFECT (IF ANY) 1. In Affidavit, occupation of the deponent not furnished.

77	D-WP(C)/9038/2026	PUJARANI MUDULI	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-CRLA/5865/2026	BISHNU PRASAD PRADHAN	2026-03-05	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of village and P.S.of appellant No.1 wrongly furnished. 2. Provision of Law Not furnished in BNSS 3. Trial court case No. not furnished in synopsis,being aggrieved para and prayer.
79	D-MACA/9230/2026	NITISH KUMAR MISHRA	2026-03-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Period of Delay 58 days.
80	D-CMP/8945/2026	NIRANJAN LENKA	2026-03-05	Question of Maintainability
81	D-WP(C)/8765/2026	BHAGABAN MOHANTY	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-WP(C)/9012/2026	GOPINATH MISHRA	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of R.T.I application vide annex-1 not tally with Index.Paragraph not correctly mentioned in the affidavit.
83	D-WP(C)/9118/2026	PABITRA KUMAR NAYAK	2026-03-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
84	D-CMP/8929/2026	SUDHANSU SEKHAR JENA	2026-03-05	Page No-14 not accompanied with the Petition.
85	D-CONTC/7966/2026	ASUTOSH ROUT	2026-03-05	1. Sl. no.2 not correctly furnished in affidavit. 2. Nomenclature not furnished in V.nama.
86	D-CRLMC/6135/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-03-05	1. Sl. no.2 not correctly furnished in Affidavit.
87	D-WP(C)/9124/2026	PABITRA KUMAR NAYAK	2026-03-05	30-OTHER DEFECT (IF ANY) 1. Order dated not correctly furnished in 8th line of the page no.5.
88	D-CONTC/8002/2026	SWOYAM PRABHU JENA	2026-03-05	1. Date of order not correctly furnished Sl. no.4 index and cause title.
89	D-WP(C)/9201/2026	DHANANJAYA MUND	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit in the IA not correctly mentioned and also Paragraph
90	D-CRLMP/6343/2026	BYOMAKESH TRIPATHY	2026-03-05	NAME OF THE VICTIM BE REDACTED FIRST THEN PUT UP FOR SR
91	D-CRLMP/5167/2026	KRUSHNA CHANDRA RATHA	2026-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for SR after redacting the name of Informant and Informant Daughter has been mentioned in para no.3.
92	D-MATA/3489/2026	NIRANJAN SINGH (1)	2026-03-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
93	D-RSA/7688/2026	BIKRAM RATH	2026-03-05	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 04.50 Not Paid
94	D-CRLA/6483/2026	DEBA PRASAD DAS	2026-03-05	1-Date of commencement of evidence wrongly furnished in date chart, 2-Para No.5 in appeal memo not available 3. Status of appellant not furnished.
95	D-ABLAPL/6570/2026	JNYANANANDA PANDA	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Authorization not furnished for other petitioner.Signature of petitioner no.2 not tally with C.T.
96	D-CRLMC/6700/2026	ASUTOSH TRIPATHY	2026-03-05	1. Date of F.I.R. not correctly furnished in Synopsis and para no.2
97	D-CRLMP/4781/2026	UMESH CHANDRA PATNAIK	2026-03-05	NEW INDEX BE MADE AS PER PAGINATION
98	D-CRLREV/6601/2026	MANORANJAN MUDULI	2026-03-05	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee of Rs. 3.30/-not paid in C.Copy of Trial Court Judgement.
99	D-WP(C)/8742/2026	SASWATI SOUMYA SAHU	2026-03-05	1-COURT FEE IS DEFICIENT. D.C.Fee Rs.102/- not paid.
100	D-ABLAPL/6597/2026	CHIRANJIB ROUT	2026-03-05	30-OTHER DEFECT (IF ANY) Name of Victim/informant be deleted from Petition.Thereafter put up for S.R
101	D-CRLMP/3773/2026	ASWINI KUMAR DASH	2026-03-05	1. GR case number not furnished in cause title.
102	D-MACA/2869/2026	GOKULANANDA SAHU	2026-03-05	Date of judgement incorrect at ,book mark,
103	D-CMAPL/1611/2026	ADV.	2026-03-05	op. no 1 to 3 are not party in wp(c).
104	D-FAO/9155/2026	KARUNAKAR DAS	2026-03-05	1-COURT FEE IS DEFICIENT. Court Fee 12/ not paid.
105	D-FAO/9233/2026	DEBASISH PATNAIK	2026-03-05	1-COURT FEE IS DEFICIENT. Court Fee 12/ not paid
106	D-FAO/8780/2026	SUBHRANSU BHUSAN MOHANTY	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-RPFAM/8828/2026	BHABANI SHANKAR	2026-03-05	further SR after filling of c copy

		DASPARIDA		
108	D-ABLAPL/6510/2026	SUBASH CHANDRA ACHARYA	2026-03-05	30-OTHER DEFECT (IF ANY) Name of the victim/informant be deleted from petition ,thereafter put up for S.R.
109	D-WP(C)/8760/2026	MANAS KUMAR CHAND	2026-03-05	30-OTHER DEFECT (IF ANY) Annexures-2 not mentioned in the petition copy as per Index.
110	D-TRP(C)/8961/2026	BHIKARI CHARAN PRADHAN	2026-03-05	Page No Not correctly furnished.
111	D-CONTC/8722/2026	ADV.	2026-03-05	1. Date of order not correctly furnished in Index. 2. Nomenclature not correctly furnished Sl. no.3 and WP(C) (PIL) number not correctly furnished Sl. no.4 in Index. 3. Occupation not furnished in Affidavit
112	D-WP(C)/31315/2025	BHABA RANJAN KAR	2026-03-05	Name of the petitioner not furnished in V.nama
113	D-WP(C)/9127/2026	PABITRA KUMAR NAYAK	2026-03-05	1. Court fee Rs 6/- not paid in C.T.
114	D-CMAPL/9168/2026	GAJENDRANATH ROUT	2026-03-05	1.C. copy of impugned order not filed. Put up for SR reg. calculation of limitation after filing of c. copy of impugned order.
115	D-WP(C)/8762/2026	PRAFULLA KUMAR KAR	2026-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
116	D-CRLA/6609/2026	ASHOK KUMAR BEEHRA	2026-03-05	1-Code No. wrongly furnished in assessment slip. 2-Provision of law not furnished in I.A.No.662/2026. 3-Annexure-1 not marked at top of page No.10. 4-Status of appellant not furnished.
117	D-WP(C)/8271/2026	SOUBHAGYA KUMAR DASH	2026-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 05-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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